

**The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda):** (a) to (e). A statement is laid on the Table. [See Appendix I, annexure No. 12].

**Savantram Ramprasad Mills Company Ltd., Akola**

**26. Shri Indrajit Gupta:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Savantram Ramprasad Mills Company Ltd., Akola was closed down;

(b) the reasons for the closure; and

(c) the action taken by Government to get the mills reopened?

**The Minister of Commerce (Shri Kanungo):** (a) and (b). Messrs Savantram Ramprasad Mills closed down on 5th March, 1960 due to financial difficulties.

(c) Government had ordered investigation in this case but subsequently the Mill's management themselves reopened the mills from 23rd October, 1960.

**Reopening of Factory in Kerala**

**27. Shri Kunhan:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Government of India have received any representation from the Government of Kerala in regard to the reopening of the closed factory of the Commonwealth Trust Ltd. in Cannanore; and

(b) if so, what are the suggestions made by the Kerala Government in regard to the running of the power-room factory?

**The Minister of Commerce (Shri Kanungo):** (a) No, Sir.

(b) Does not arise.

**Employees' State Insurance Scheme**

**28. Shri S. M. Banerjee:** Will the Minister of Labour and Employment

be pleased to state:

(a) whether some of the employers of Kanpur have not paid their dues on account of contribution towards the Employees' State Insurance Scheme;

(b) if so, the total dues on 1st October, 1960; and

(c) the steps taken by Government to recover this amount?

**The Deputy Minister of Labour and Planning (Shri L. N. Mishra):** (a) Yes.

(b) Rs. 2,79,571.

(c) Legal action under the Employees' State Insurance Act, 1948, has been taken, wherever necessary.

**Indians in Tibet**

29. { Shri D. C. Sharma:  
Shri Bhakt Darshan:  
Shri Ajit Singh Sarhadi:

Will the Prime Minister be pleased to refer to the reply given to Starred Question No. 11 on the 1st August, 1960 and state the further extent of success achieved in getting the release of about twenty-three Indian citizens or Indian protected persons who are still detained by the Chinese authorities in Tibet?

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru):** According to information available with the Government of India, one Kashmiri Muslim has been released on account of serious illness. It is not known whether he has been released on parole. One Indian protected person is also reported to have been released but is still under Chinese custody for completing formalities. The remaining persons continue to be under arrest.

**Foreign Soap Companies in India**

**30. Shri D. C. Sharma:** Will the Minister of Commerce and Industry be pleased to state:

(a) the number of foreign companies in the soap industry in India; and